

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/212/241/HDB/2017
NAME OF THE COMPANY	Vinayaka Cotton Mills Pvt Ltd
NAME OF THE PETITIONER(S)	M.Ramkishan Rao & (07) others Petitioners
NAME OF THE RESPONDENT(S)	Vinayaka Cotton Mills Pvt Ltd & (17) Others Respondents
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A RAVINDRA	Advocate	rajanikam1aw@gmail.com	Ravindra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravindra, Learned Counsel for the Petitioner.

CP disposed of by separate orders.


Member (T)


Member (J)

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